

4

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A.No.837 of 2011
Cuttack this the 4th day of February, 2013

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER (JUDL)

Prafulla Kumar Mishra,
Aged about 61 years,
Son of Late Jagannath Mishra,
Sagarika,
Plot No.264/863,
Madhusudan Nagar,
Talabania,
PO.Sarboday Nagar,
Puri-02,
PS.Kumbharapada,
Dist.Puri (Orissa).

...Applicant

(By Advocates:Mr.Biswajit Nayak)

-VERSUS-

Steel Authority of India Ltd.,
Rourkela Steel Plant,
Rourkela represented through its-

1. Managing Director
having its works and office at Rourkela,
PO-Rourkela-769011,
PS-Tangarpali,
Dist-Sundargarh,
Orissa

2. Managing Director,
SAIL,
Rourkela Steel Plant,
Rourkela,
At-Rourkela,
PO-Rourkela-769011,
PS-Tangarpali,
Dist-Sundargarh,
Orissa

Aleeb

51

3. Asst. General Manager (PL) IR, R & PIS, SAIL,
Rourkela Steel Plant,
Rourkela
At Rourkela,
PO-Rourkela-769011,
PS-Tangarpali,
Dist-Sundargarh,
Orissa

...Respondents

(By Advocates: M/s.J.Patnaik, B.Mohanty & T.K.Patnaik,Sama Patnaik, Mrs.B.S.Udayaguru)

O R D E R (Oral)

MR. A. K. PATNAIK, MEMBER(I):

Shri T.K.Patnaik, Assisting Counsel of Shri J.Patnaik, learned Senior Counsel appearing on behalf of Respondent-SAIL has filed an affidavit dated 18.11.2012 stating therein that the prayer made by the applicant in the O.A. has been granted by making payment of Rs.45,210/- towards VR Compensation and therefore, there is nothing more to be adjudicated in the matter.

2. On 19.12.2012, when this matter came up, none had appeared for the applicant. To-day also, none has appeared for the applicant. In view of this, I do not feel it proper to keep the matter pending any further.

3. For the reasons aforesaid, the O.A. is disposed of for having become infructuous. No costs.


(A.K.PATNAIK)
MEMBER(JUDL.)